<u>COURT-II</u>
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015 APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018 APPEAL NO. 26 OF 2013 APPEAL NO. 26 OF 2013 APPEAL NO. 49 OF 2013 APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014 AND APPEAL NO. 368 OF 2017 & IA NO. 746 OF 2017

Dated: 14th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

State Load Despatch Centre, Karnataka Vs. Central Electricity Regulatory Commission & Ors.				Appellant(s) Respondent(s)
Counsel for the Respondent(s)		Mr. Vishal Gupta Mr. Kumar Mihir for R-2 [In	A.No.	302/13]
		Mr. Saurabh Mishra for R-1 [In A.Nos. 26/13,49/13,144		68/17]

ORDER

List this batch of appeals on top of the board on <u>15.03.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member